

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5708
ANSWERED ON:02.05.2000
FINANCIAL ASSISTANCE TO VANANCHAL
JAGDAMBI PRASAD YADAV

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the amount of financial assistance allocated to West Bengal, Orissa, Madhya Pradesh and Bihar for the development of Vananchal Pradesh during the Eighth Five Year Plan; and

(b) the amount of financial assistance proposed to be allocated during the Ninth Five Year Plan for the development of this region, State-wise?

Answer

MINISTER OF TRIBAL AFFAIRS

(SHRI JUAL ORAM)

(a)&(b) Ministry of Tribal Affairs releases funds to the State Governments/Union Territory Administrations for specific schemes/programmes for the welfare and upliftment of Scheduled Tribes, according to norms applicable for each scheme/programme. No specific allocation of funds is made for particular region within a State. Funds will be allocated for the welfare of Tribal population in any State on receipt of schemes/programmes from the respective State Government.